

LIST OF ACCEPTED CANDIDATES FOR THE POST OF LAW CLERK-CUM-RESEARCH ASSISTANT 2022-2023

Sl. No.	Name & Address of the Applicant (Contact Number)	Date of Birth & Age as on 30.01.2023	Educational & other Qualifications/ Experience if any.	Particulars of Awards/ Achievements/ Participation if any.	Defect if any & its nature and Other Comments
1.	Aafreen Ahmad, D/O. Mr. Shamim Ahmad, R/O. M-63, 2nd Floor, Abdul Fazal-I, Behind Wasim electronics, Jamia Nagar, Okhla, New Delhi-110025, Contact No: 9557471403	27.03.1991 (31 yr & 10 months)	B.A. LLB 1. Certificate issued by Vivekananda College of Law, Aligarh. 2. Certificate issued by General Secretary, District Bar Association, Kishanganj. 3. Internship Certificate from 24th Dec 2015 to 23rd January 2016 issued by Secretary, RAHAT, Kishanganj. 4. Internship Certificate from 20th May 2013 to 20th June 2013 under Rural Litigation and Entitlement Kendra (NGO).	1. Participated in National Seminar on Gender Equality in India: Renaissance of Socio-Legal Justice on 2nd and 3rd April 2011 organized by Vivekananda College of Law, Aligarh. 2. Participated in the one day Legal /National Seminar on "Women and Sexual Offences" on 16th Feb 2013 organized by SVMLC, Shikarpur Distt, Bulandshahr, (UP).	
2.	Amrit Sharma, S/O. Mr. Rabi Lal Sharma, R/O. 13th Mile, Bermiok, Gyalshing, West Sikkim. Contact No:9832386238	09.10.1998 (24 yr & 3 months)	B.A. LLB 1.Recommendation issued by Indian. Institute of Legal Studies, Siliguri. 2. Online certificate course on International Human Rights Law and Kashmir: Prospects & Challenges, 2022, Oxford Kashmir Forum. 3. Online Certificate course on Court of Civil Procedure from Vitual Law School 2020 (July-Dec). 4. Joined the chamber of Mr. Pujan Chettri Kharka from 1st Aug 2022. 5. Interned at the Chamber of Mr. Sanjay Kumar Dubey, Advocate on Record Supreme Court of India. 6. Interned at the	1. Secured A+ Grade in IPC, CrPC, Law of Evidence etc., Moot Court Exercise and Internship. 2. Core Member of a Legal Aid Society, Indian Institute of Legal Studies. 3. Member of a Moot Court Society, Indian Institute of Legal Studies. 4. Presented a paper titled "Right to Freedom of Speech and Expression" on 27th April 2019 organized by Indian Institute of Legal Studies in collaboration with The Indian Society of International Law. 5. Presented a paper titled "General Election 2019: Democratic Awareness and the voting behavior" on 2nd March 2019 at Indian Institute of	

			<p>Chamber of Mr. Arvind Gupta, Advocate on Record Supreme Court of India.</p> <p>7. Interned at the Office of Assistant Solicitor General of India, Calcutta High Court, Jalpaiguri Circuit Bench.</p>	Legal Studies.	
3.	<p>Anamika Gurung, D/O. Mr. Mohan Gurung, R/O. Gyalshing, West Sikkim.</p> <p>Email: 12kerongaelama@gmail.com</p> <p>Contact No: 9382334294</p>	12.08.1999 (23 yr & 5 months)	<p>B.A. LLB Certificate issued by Sikkim Government Law College.</p>	<p>1. Participated in Intra College Moot Court Competition 2022.</p> <p>2. Winner of Debate Competition 2018.</p> <p>3. Participated in Intra College Moot Court Competition 2018.</p> <p>4. Participated in North East India International, Model United Nations.</p> <p>5. Participated in Analysis Competition on Sikkim Anti- Drug Act 2006.</p> <p>6. Participate in Solo Debate organized by Sikkim Manipal University.</p> <p>7. Participated in Intra College Competition 2019.</p>	
4.	<p>Anjali Shah, D/O. Mr. Bhagwan Shah R/O. Upper Sichey, Gangtok, Sikkim</p> <p>Contact No: 6294354700</p>	02.01.1996 (27 years)	<p>B.A. LLB</p> <p>1. Certificate issued by Sikkim Government Law College.</p> <p>2. Enrolled under the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.</p> <p>3. Has been practicing as an Advocate in various courts of Sikkim since 2022.</p>	<p>1. Runner-up, SGLC 2nd Intra Moot Court Competition- 2019.</p> <p>2. Best Memorial SGLC 2nd Intra Moot Court Competition- 2019.</p> <p>3. First position, Intra play competition held by Moot Court SGLC, and NSS Cell 2018.</p> <p>4. Attended two day National Seminar jointly organized by the National Human Right Commission, India and Sikkim University, Gangtok on " Role of Buddha's preaching in realization of Human Rights" in 2019.</p> <p>5. Participated in One day Legal Aid Awareness Program organized by Legal Aid Clinic Cell, Sikkim Government Law College in</p>	

				collaboration with the SSLSA, Gangtok. 6. Health is Wealth Running Competition organized by SGLC (NSS Cell)- 2017. 7. Swachhta Pakhwada Misison-2017 organized by SGLC (NSS Cell). 8. Swachh Bharat Summer Internship 2018 organized by Government of India. 9. Participated in Event Debate ABLAZA organized by ICFAI University, Sikkim- 2017.	
5.	Biswadeep Kumar Rai, S/O. Mr. Bishnu Kumar Rai, R/O. Kazitar, Namchi, South Sikkim. Contact No: 8101254442	10.01.1997 (26 years)	B.B.A, LLB (Hons.) Recommendation issued by ICFAI University, Sikkim.	Participated in the Seminar Entitled "Space Law" on 25th November 2009 at ICFAI University, Sikkim.	
6.	Chandrakant Sharma S/O. Mr. Suresh Sharma, R/O. Sevoke Road, Bankim Nagar, Ward No-41, Siliguri, West Bengal-734001, Contact No: 7001845626	16.05.1993 (29 yr & 8 months)	B.Com- LLB 1.Recommendation issued by Indian Institute of Legal Studies, Siliguri. 2. Worked as Law Assistant at Patna High Court for one year.	1. Certificate for making presentation on National Security 2015. 2. Member of Organizing Committee 3rd ILS National Moot Court Competition 2017. 3. Member of Organizing Committee SAARC Moot Court Competition 2018. 4. Certificate for Legal Awareness Program.	
7.	Chimie Dolma Bhandari D/O. Mr. Hem Lall Bhandari, R/O. Sichey Busty, Below Co-operative, Gangtok, Sikkim. Email: chimis05dolma@gmail.com Contact No: 9883959188	05.02.1996 (27 years)	B.A. LLB, L.L.M. 1.Recommendation issued by Sikkim University. 2.Worked/Interned closely with Children under Human Development Foundation of Sikkim.	1. 1st position in University Level Debate Competition organized by Environment Youth Forum 2021 on "Nurturing Environment Leaders". 2. Represented University at the 2nd position in Debate Competition organized by UNESCO Bioethics Committee, Sikkim Manipal University. 3. Participated in various programs and competitions held under NSS. 4. Took part in the Legal Aid Clinic under	

				Department of Law. 5. Presented a paper under the topic "Environmental Justice in India: A Judicial Perspective".	
8.	Dichen Choden Bhutia, D/O. Lt. Mingma Tshering Bhutia, R/O. Ranka, Sangtong Busty East Sikkim. Current Address: Bojoghari, Gangtok East Sikkim. Contact No:- 8250517763	20.11.1998 (24 yr & 2 months)	B.A. LLB 1. Certificate issued by Sikkim Government Law College. 2. Certificate in Computer Application (3 months). 3. Internship done under Adv. Leada Tshering Bhutia and Adv. Sabina Chettri (1 year). 4. 3 months internship done in Sikkim State Commission for Women under Adv. Yousa Lachenpa and currently practicing under Sr. Adv. Leada Tshering Bhutia and Adv. Sabina Chettri.	1. Participated in Intra Moot Court Competition held in 2018 and 2022. 2. Secured 3rd position at Intra College Moot Court Competition 2020 organized by Electoral Literacy Club. 3. 1st position at Intra Semester Skit Competition 2022 organized by NSS Cell, SGLC. 4. Pro Bono Associate for the Pro Bono Club, SGLC. 5. Para Legal Volunteer for Legal Aid Clinic, SGLC. 6. Eco-Club President, SGLC for the year 2021-2022. 7. Core Member of "Increasing Diversity by Increasing Access" for the year 2021-2022.	
9.	Dechen Doma Tamang, D/O. Mr. Mani Kumar Tamang, R/O. Burfungpa House, Lower Arithang, Gangtok, Sikkim.- 737101. Contact No:- 8768818409	10.08.1988 (34 yr & 5 months)	B.A. LLB Recommendation issued by Indian Institute of Legal Studies, Siliguri.		
10.	Kabita Mangar, D/O. Mr. Dhan Bahadur Mangar, Permanent Address: Kamling/Suldung, P.O. Reshi, Soreng District, West Sikkim. Present Address: Narmada Bagan, Champasari, Anchal P.O. Pradhan Nagar, Siliguri, Darjeeling District, West Bengal. Contact No:	18.09.1995 (27 yr & 4 months)	B.A. LLB, L.L.M. 1. Recommendation issued by Indian Institute of Legal Studies, Siliguri. 2. Intern under State Legal Services Authority, West Bengal from 10th June 2019 to 28th June 2019. 3. Intern under Justice Girish Chandra Gupta, Former Chief Justice, Calcutta High Court, Chairman, West Bengal Human	1. Attended a One day Orientation Program on Human Rights at the National Human Rights Commission, New Delhi on 13.02.2010. 2. Participated in the Intra-Moot Court Competition on 14th September 2019 at Indian Institute of Legal Studies, Siliguri. 3. Presented a paper titled "Powers and Limitations of MOA and AOA at the workshop organized	

	8348938145		<p>Rights Commission from 11.06.2018 to 29.06.2018.</p> <p>4. Qualified in the All India BAR Examination.</p> <p>5. Attended the Court of Addl. & District and Session Judge at Kalimpong from 17.10.2016 to 21.10.2016 and 12.10.2017 to 18.10.2017.</p> <p>6. Presented Certificate of Internship conducted between 04.02.2019 to 08.02.2019 in the Calcutta High Court.</p> <p>7. Internship perform under the guidance of Officer In-charge of Mr. Suknath P.S from 05.10.2017 to 11.10.2017 and 09.10.2018 to 13.10.2018. Also successfully completed Internship under Manager, United Bank of India.</p> <p>8. Successfully completed Internship from 22.10.2016 to 28.10.2016 under the guidance of Siliguri P.S.</p>	<p>by Indian Institute of Legal Studies, Siliguri.</p> <p>4. Participated in the 2nd Youth Parliament 2017.</p> <p>5. Participated in the Intra-Moot Court Competition of IILS held in 2018 and 2019.</p>	
11.	<p>Kritika Subba, D/O. Mr. Man Hang Subba, R/O. Namnang, Housing Complex, Gangtok, Sikkim. Email: ksubba39@gmail.com Contact No: 8670809833</p>	01.10.1999 (23 yr & 3 months)	<p>B.A. LLB (Hons.)</p> <p>1.Recommendation issued by Symbiosis Law School, Pune.</p> <p>2. Internship done under: i). Thomas George & Association, Hyderabad 2021 ii). Research Assistant to Prof. Yophika Thabah at Symbiosis Law School, Pune 2020. iii). K& T- Advocates & Solicitors, Delhi 2019. iv) State Human Rights Commission, Sikkim, v). Under</p>	<p>1. Attained Grade 'A' in Rio+24 IDRC Indian Program On War and Peace, IARC, Centre for UN.</p> <p>2. Winner in 1st All India Moot Court Competition, 2019.</p> <p>3. Represented College in ADR National Competition, Chandigarh, 2018.</p> <p>4. Runner up in Power Puff Entrepreneur: The Business Ideation Fest Startup Opportunity, 2021.</p> <p>5. Published a paper titled "A Study on Impact of Indo-Nepal Free Trade Agreement</p>	

			Adv. B. K. Rai, Sikkim, vi). Under Adv. Tashi Rapten Barfungpa, Sikkim.	in context of Imports and Exports of Nepali Tea & Darjeeling Tea" in India Forum for Public Diplomacy (IFPD).	
12.	Leongmith Lepcha, D/O. Mr. Dichen Lepcha, R/O. Samdong Kambal, Sikkim Contact No: 9832995162	30.04.1994 (28 yr & 9 months)	B.A. LLB, L.L.M. 1. Certificate issued by Sikkim Law College. 2. Enrolled the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh, Sikkim. 3. Practiced in the Courts of District & Session, Establishment Gangtok. Also practicing in the Namchi District Court.		
13.	Monika Goyal D.O. Mr. Subhash Goyal, R/O. Silver Oak Appartment, Flat No. 24, Pranami Mandir Road, Siliguri District- Darjeeling, West Bengal-734001. Email: monikagoyal301 @gmail.com Contact No: 9593018181	05.08.1997 (25 yr & 5 months)	B.Com (G), LLB & LLM (Public Law) 1. Recommendation issued by Indian Institute of Legal Studies, Siliguri. 2. Legal Internship at Law Firm 'Lawyerplex' M.P. Road, Khalpara, Siliguri under Adv. Sneha Goyal Bhansali & Adv. Ajay Kumar Mitruka from 15th Oct to 10th Nov 2018.	1. Runner-up in the Intra Moot Court Competition of IILS- 2019. 2. Participated in the "National Webinar on Intellectual Property Rights: Dynamics of Copyright Laws and Emerging Challenges" organized by Salesian College, Siliguri on 24th August 2020.	
14.	Nehangma Limboo D/O. Mr. Tej Bir Limboo, R/O. Development Area, Gangtok, Sikkim Contact No: 9614691605	15.04.1998 (24 yr & 9 months)	B.A. LLB 1. Certificate issued by Sikkim Government Law College. 2. Enrolled under the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.	1. Attended four days Conference held at Nagaland as a delegate of JAPAN in GA2 Land Rights of Indigenous People organized by the North East India International Model United Nations. 2. Participated in Health is Wealth: Running Competition and Swachhta Pakawada Mission organized by the NSS Cell, SGLC. 3. Participated in one day Essay and Elocution Competition on "Relevance of Gandhian Ideas in today's India and Perspectives of	

				Gandhian Philosophy" organized by Governor's Secretariat in collaboration with Sikkim University. 3. Participated at One day Legal Aid Awareness Program organized by the Legal Aid Clinic Cell, SGLC in collaboration with the SSLSA, Gangtok.	
15.	Nirmala Nerola, D/O. Mr. Ganga Prashad Nerola, R/O. Gitkolbong, Kalimpong, P.O. Lava, District: Darjeeling. West Bengal. Email: nnerola@gmail.com, Contact No. 8250527569	01.12.1997 (25 yr & 2 months)	B.A. LLB Certificate issued by Sikkim Law Government College.	Participated in SGLC 1st Intra College Moot Court Competition 2018.	
16.	Pooja, D/O. Mr. Devender Singh, R/O. Rajeswari Puram, Ghoda Factory Road, Bhagwan Das Chowk, Balawala, Dehradun, Uttarkhand. Contact No: 8755158062 / 7535976385	20.02.1996 (26 yr & 11 months)	B.Com, L.L.B 1.Recommendation issued by DAV PG College, Dehradun. 2. Enrolled in the BAR Council of Uttarakhand, Nainital.		
17.	Prerna Lama, D/O. Mr. Madan Lama, R/O. Shivgram Lane 2, Salbari, Siliguri, Dist- Darjeeling- 734002, P.O. Salbari. Email: prernalama180@gmail.com Contact No: 7908784392/ 9647391801	23.09.1995 (27 yr & 4 months)	BA- L.L.B, L.L.M. 1.Recommendation issued by Department of Law, Cooch, Behar, Panchanan Barma University. 2. Certificate in Computer Applications (6 months). 3.Internship/Training from 27th to 29th Aug 2018 in the Sikkim Human Rights Commission, Gangtok. 4. Training Certificate issued by Secretary, Sub-Divisional Legal Services Committee, Alipurduar for undergoing Vocational Training		

			<p>from 17.10.2016 to 21.10.2016.</p> <p>5. Attended the Court of Learned District & Session Judge and also Subordinate Courts at Darjeeling from 09.10.2015 to 28.10.2015.</p> <p>6. Interned under the guidance of Adv. Nityananda Boruah, Guwahati High Court from 11th to 26th June 2019.</p>		
18.	<p>Phurden Lepcha, S/O. Mr. Passang Lepcha, R/O. Bojoghari, Gangtok, Sikkim. Email: phurden.llb@gmail.com, Contact No: 7501748454</p>	<p>14.03.1996 (26 yr & 10 months)</p>	<p>BA- L.L.B</p> <p>1. Certificate issued by Shimla University.</p> <p>2. DCA (6 months).</p> <p>3. Internship under Adv. Mr. Ashok Tanwar, Himachal Pradesh from 3rd to 25th February 2017.</p> <p>4. Internship on Environment related Laws under Environment Protection Act 1986 towards the local residents.</p> <p>5. Internship at Sardar Police Station Gangtok on Legal Proceedings and Duties of the Police personnel from 7th to 25th January 2019.</p> <p>6. Internship at District Consumer Redressal Forum, Gangtok from 7th to 15th July 2017.</p>	<p>1. Participated in National Moot Court Competition- 2019 at Mewar Law Institute, Uttar Pradesh.</p> <p>2. Awarded Certificate of Excellence for Rio+24 War and Peace International Decade.</p> <p>3. Awarded Certificate of Merit for the School Level Elocution Competition 2014 organized by Sikkim Information Commission, Gangtok.</p>	
19.	<p>Purnima Subba, D/O. Mr. Subash Chandra Subba, R/O. Chota Singtam, Pakyong District, Sikkim. Contact No: 7063805968</p>	<p>10.08.1995 (27 yr & 5 months)</p>	<p>BA- L.L.B</p> <p>1. Certificate issued SGLC.</p> <p>2. Enrolled under the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.</p> <p>3. Certificate of appearance issued by the office of the District & Session Judge, East Sikkim at Gangtok.</p>		

20.	Rachana Shilal, D/O. Mr. Bhanu Shilal R/O. D.P.H., Gangtok, Sikkim. Email: rachanashilal@gmail.com Contact No: 7029976299/ 9933027035	08.06.1996 (26 yr & 7 months)	BA- L.L.B 1. Certificate issued by SGLC. 2. Enrolled under the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim. 3. Practicing in the District & Session Court, Gangtok since 2021. 4. Internship at Dahibawkar & Co., Mumbai from November 2019 to March 2020.		
21.	Rakchya Chettri, D/O. Man Prasād Chettri, R/O. 32 No. Middle Camp, Martam, P.O. Ranipool, Gangtok-737135. Email: chettri.raksha19@gmail.com Contact No: 6297634550	14.05.1995 (27 yr & 8 months)	BA- L.L.B, L.L.M. 1. Certificate issued by SGLC. 2. Recommendation issued by Sikkim University. 3. Enrolled under the BAR Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim. 4. Experience Certificate issued by the Office of the Principal District & Sessions Judge, Gangtok, Sikkim.		
22.	Rajiv Ghatani, S/O. Mr. Rudra Mani Ghatani R/O. Motor Stand, Darjeeling-734101 Contact No:- 8145624578/ 9907997074	15.05.1995 (27 yr & 8 months)	BBA, LLB 1. Recommendation issued by Indian Institute of Legal Studies, Siliguri. 2. Practiced under Adv. Taranga Pandit, Darjeeling for 2 years. 3. Enrolled under the BAR Council of West Bengal.		
23.	Sachina P. Y. Subba, D/O. Mr. C.B. Subba, R/O. N.H.-10, Amdo Golai, Tadong, Sikkim. Email: subbasachina8@gmail.com Contact No: 7484881555	01.12.1989 (33 yr & 2 months)	B.A. LLB, L.L.M. 1. Certificate issued by the WB National University of Juridical Sciences, Kolkata. 2. Enrolled under BAR Council of India and BAR Council of Delhi. 3. Member of the BAR Association of Sikkim since 2015. 4. Has been practicing as an Advocate in various Courts of Sikkim since 2015.		

			<p>5. Empanelled as a Panel Advocate in the SSLSA, Gangtok since 2015.</p> <p>5. Appointed as Legal Retainer in the Commerce and Industries Department, Govt. of Sikkim from 2018-2019.</p>		
24.	<p>Shazia Khan D/O. Mr. Ashraf Jahan, R/O. Sri Vinayaka Girls P.G. Navarang Circle, Rajaji Nagar, Bengaluru, Karnataka-560010. Contact No: 8308983415</p>	<p>09.09.1991 (31 yr & 4 months)</p>	<p>B.A. LLB, L.L.M.</p> <p>1. Recommendation issued New Law College, Pune.</p> <p>2. Enrolled under BAR Council of Uttar Pradesh.</p> <p>3. Worked as an Associate Lawyer/Advocate with Sinha & Associates, Advocates & Solicitors, Delhi since November 2020.</p> <p>4. One year Diploma on Foundation Level Program in Computers from UPTEC.</p>		
25.	<p>Sonu Hangma Subba, D/O. Mr. Lall Bahadur Subba (Limboo), R/O. Lower Okhrey, Near Lower Okhrey Primary School, Soreng, West Sikkim-737121, Contact No: 7479358133</p>	<p>26.10.1996 (26 yr & 3 months)</p>	<p>B.A. LLB Certificate issued by Sikkim Government Law College, Gangtok.</p>		
26.	<p>Tenzing Jigdal Namgyal S/O. Mr. Tenzing Jigme Namgyal R/O. Development Area, Gangtok, Sikkim. Email: jigdalmangyal@gmail.com, Contact No: 7760293692</p>	<p>17.03.1994 (28 yr & 10 months)</p>	<p>B.A. LLB</p> <p>1. Certificate issued by RAMAIAH College of Law, Bengaluru.</p> <p>2. Internship under Adv. N. Adinarayana Reddy (12th July-9th August 2017), Adv. Muzzamil Ali (4th Jan-4th Feb 2019).</p> <p>3. Successfully completed the "Introduction to Practical Contract Drafting" in 2021.</p>		